

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :13-01-2020

Date : 13.01.2020

| No. | Date of Application | Case No. | Name of the Applicant | C.C Type | Judge / Court Name | C.C Applied For | Other Document | Deal. Sect. |
|-----|---------------------|---------------------|-------------------------|----------|--------------------|-----------------------|----------------|--------------------------------|
| 020 | 13.01.2020 | WP (C) - 867/2020 | K. N. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | WRIT BRANCH (DIVISIONAL BENCH) |
| 020 | 13.01.2020 | WP (C) - 23360/2011 | AMIYA KUMAR SWAIN | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 4904/2018 | M.BEHERA | GENERAL | | Order Dtd. 2019-11-27 | | |
| 020 | 13.01.2020 | WP (C) - 28898/2019 | PRADEEP KUMAR JENA | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28967/2019 | P. K. BEHERA | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 371/2006 | R.C. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | WP (C) - 371/2006 | R.R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | WP (C) - 849/2020 | M/S.TUKUNA KUMAR MISHRA | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | WRIT BRANCH |
| 020 | 13.01.2020 | WP (C) - 140/2020 | R. K. BARIK | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28565/2019 | D.K. MAHALIK, ADV | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | WRIT BRANCH |
| 020 | 13.01.2020 | WP (C) - 28561/2019 | D.K. MAHALIK, ADV | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | WRIT BRANCH |

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| 020 | 13.01.2020 | WP (C) - 28767/2019 | A. K. ROUL | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28868/2019 | S.P. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | WP (C) - 27148/2019 | M/S.S.C.MEKAP | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 13635/2019 | BRUNDABAN NAYAK | GENERAL | | Order Dtd. 2019-12-24 Petition, Entire Order, | | |
| 020 | 13.01.2020 | WP (C) - 27140/2019 | M/S.S.C.MEKAP | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | RSA- 569/2005 | G.KHOMARI | GENERAL | | Order Dtd. 2019-04-11 | | SECOND APPEAL |
| 020 | 13.01.2020 | WP (C) - 29571/2019 | RAMESH KUMAR SHAU | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28366/2019 | MAHES DAS | C.O. | COURT NO. 7 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | TRP (C) - 5/2020 | AKSHAYA KUMAR SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | TRP (C) - 4/2020 | B. B. MALLICK | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | TRP (C) - 3/2020 | P. K. DAS | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | TRP (C) - 452/2019 | S. SAHOO | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | TRP (C) - 406/2019 | PRASANJIT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP- 1820/2019 | B. MOHAPATRA, ADV | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | TRP (C) - 403/2019 | M. BARAL | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 7193/2019 | M/S.SANKAR PRASAD PANI | C.O. | COURT NO. 3 | Order Dtd. 2020-01-09 | | WRIT BRANCH |
| 020 | 13.01.2020 | WP (C) - 12819/2006 | G.BARIK | GENERAL | | Order Dtd. 2019-04-15 | | WRIT BRANCH |
| 020 | 13.01.2020 | CRLREV- 434/2013 | ASHISH KUMAR NAYAK | C.O. | COURT NO. 7 | Order Dtd. 2019-01-10 | | CRIMINAL REVISION |
| 020 | 13.01.2020 | WP (C) - 3839/2006 | S.K. BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLREV- 434/2013 | S. J. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | CRIMINAL REVISION |

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| 020 | 13.01.2020 | WP (C) - 26171/2013 | U.P.BAG | GENERAL | | Order Dtd. 2018-06-28 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 3839/2006 | P.K. ROUT | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28445/2019 | P. K. JENA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | ARBP- 50/2018 | P.KARAN | GENERAL | | Order Dtd. 2019-12-20 | | |
| 020 | 13.01.2020 | WP (C) - 26432/2019 | A KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ARBP- 2/2020 | B K ROUT | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 580/2020 | B.K. PANDA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 13129/2015 | G.BARIK | GENERAL | | Order Dtd. 2019-12-12 | | |
| 020 | 13.01.2020 | WP (C) - 26447/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 24788/2019 | P.K. MISHRA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 26444/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMP- 1200/2016 | B P TANGA | C.O. | COURT NO. 17 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 26442/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMP- 892/2016 | B P TANGA | C.O. | COURT NO. 9 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 24785/2019 | P. K. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | WRIT BRANC (DIVI BENCH |

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| 020 | 13.01.2020 | WP (C) - 29190/2019 | D. BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 28781/2019 | N K ROUT | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 131/2020 | M.R.ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 24787/2019 | P. K. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 24790/2019 | P K MISHRA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 26445/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 20448/2017 | SRINIBAS MOHANTY | GENERAL | | Order Dtd. 2018-11-30 | | |
| 020 | 13.01.2020 | WP (C) - 12933/2006 | R. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 616/2020 | G K NANDA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLREV-41/2005 | SRINIBAS MOHANTY | GENERAL | | Order Dtd. 2019-07-08 | | |
| 020 | 13.01.2020 | WP (C) - 145/2020 | P K MISHRA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 26397/2019 | A.K.MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 11094/2019 | P. K. DAS | GENERAL | | Order Dtd. 2019-12-03 | | |
| 020 | 13.01.2020 | WP (C) - 26397/2019 | R.C. MALLICK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 26397/2019 | S.K. DASH | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |

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| 020 | 13.01.2020 | WP (C) - 29007/2019 | S. C. DAS | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 10 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | CRLMP- 1846/2019 | K.N.SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 07 | | |
| 020 | 13.01.2020 | WP (C) - 409/2020 | M. R. ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 10 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 361/2020 | M/S.GYANENDRA CHANDRA SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 23930/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 364/2020 | M/S.GYANENDRA CHANDRA SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28533/2019 | T. SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 26436/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28778/2019 | N.K. ROUT | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 143/2020 | P K MISHRA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 28524/2019 | P.K. DASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 133/2020 | M R ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 29252/2019 | M.R.ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28448/2019 | S.S. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 26308/2019 | PRANAMITA BASTIA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | WRIT BRANC (DIVI BENCH |

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| 020 | 13.01.2020 | WP (C) - 28581/2019 | M. SETHI | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 29224/2019 | D. K. MAHALICK | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28325/2019 | U. CHHOTRAY, ADV | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28005/2019 | MANAS PATI | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 02 | | |
| 020 | 13.01.2020 | WP (C) - 29577/2019 | D. K. MAHALICK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 28940/2019 | M.N. MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 29527/2019 | D. K. MAHALICK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 29189/2019 | D. BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 135/2020 | M R ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 193/2020 | MANAS RANJAN SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 29186/2019 | D. BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 29541/2019 | P K MISHRA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 28385/2019 | G.K.NANDA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28696/2019 | BASUDEV BARIK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | RSA- 212/2019 | RATIKANTA SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 09 | | SECON APPEA |
| 020 | 13.01.2020 | WP (C) - 28713/2019 | BASUDEV BARIK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 28935/2019 | DEBENDRA BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |

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| 020 | 13.01.2020 | WP (C) - 3367/2013 | SARAT DASH | C.O. | COURT NO. 23 | Order Dtd. 2019-12-11 | | |
| 020 | 13.01.2020 | WP (C) - 21742/2019 | N K ROUT | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 26435/2019 | A. KALASH | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 27890/2019 | BISWAJIT DAS | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ARBP- 88/2019 | P.K. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ARBP- 37/2011 | P. K. LENKA | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2019-12-20 | | |
| 020 | 13.01.2020 | WP (C) - 29322/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ARBP- 87/2019 | P.K. MISHRA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27890/2019 | D K SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28384/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMC- 3590/2019 | S. BARIK | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27744/2019 | S K MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 28352/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 25385/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMC- 3497/2019 | B.R. MOHANTY, ADV | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 26569/2019 | SARAT K MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 29486/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 27748/2019 | SARAT K MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01-08 | | |
| 020 | 13.01.2020 | WP (C) - 2742/2019 | G. K. NANDA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28372/2019 | CHINTU SAMAL | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 29483/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMP- 27/2020 | B. K. PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29479/2019 | TAPAN SWAIN | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |

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| 020 | 13.01.2020 | WP (C) - 5478/2019 | R. R. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | ABLAPL- 18859/2019 | B. K. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 449/2020 | S. C. BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 28744/2019 | G. K. NANDA | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 29264/2019 | R. K. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28730/2019 | C. R. NAYAK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28726/2019 | C. R. NAYAK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 132/2020 | M. R. ROUTRAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 08 | | |
| 020 | 13.01.2020 | WP (C) - 28451/2019 | S. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28453/2019 | S. S. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 469/2020 | S. C. BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | ABLAPL- 18923/2019 | S. K. JENA | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | ABLAPL- 18925/2019 | D. K. MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | ABLAPL- 18939/2019 | AMARESH DAS | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | ABLAPL- 18917/2019 | S.K.BHANJADEO | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | MA- 830/2000 | A.K.MISHRA | GENERAL | | Order Dtd. 2019-09- 26 | | MISC. APPEA SEC. |
| 020 | 13.01.2020 | ABLAPL- 18896/2019 | N. C. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |

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| 020 | 13.01.2020 | ABLAPL-18833/2019 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMC-2418/2019 | SAMIR BARIK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | ABLAPL-18908/2019 | ASHOK KU SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMC-2419/2019 | SAMIR BARIK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | ABLAPL-18898/2019 | B DAS | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-3080/2019 | D. K. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18895/2019 | P K BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18718/2019 | SAMIR BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18749/2019 | BALARAM SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18889/2019 | H K PATRA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18756/2019 | TOFAN PRADHAN | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18884/2019 | ASHOK KU SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18776/2019 | SARAT KUMAR JENA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18877/2019 | R K ROUT | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18787/2019 | P. K. LENKA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18871/2019 | R K ROUT | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18831/2019 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | BLAPL-9042/2005 | A.K.MISHRA | GENERAL | | Order Dtd. 2006-01-04 | | CRIMI MISC- |
| 020 | 13.01.2020 | ABLAPL-18832/2019 | SANJAY KUMAR BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18869/2019 | J.K. KHANDAYATRAY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 329/2020 | AMRESH MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18861/2019 | A K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 24923/2019 | BIRAJA PRASANNA SATAPATHY | C.O. | COURT NO. 22 | Order Dtd. 2019-12-13 | | |

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| 020 | 13.01.2020 | ABLAPL-18860/2019 | K K JENA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 24922/2019 | BIRAJA PRASANNA SATAPATHY | GENERAL | | Order Dtd. 5000-01-01 | | |
| 020 | 13.01.2020 | WP (C) - 24913/2019 | BIRAJA PRASANNA SATAPATHY | C.O. | COURT NO. 22 | Order Dtd. 2019-12-13 | | |
| 020 | 13.01.2020 | CRLMP-19/2020 | BISWAJIT DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 24736/2019 | M/S.BIRAJA PRASANNA SATAPATHY | C.O. | COURT NO. 3 OLD | Order Dtd. 2019-12-16 | | |
| 020 | 13.01.2020 | WP (C) - 635/2005 | M/S.BIRAJA PR. SATPATHY | C.O. | COURT NO. 21 | Order Dtd. 2019-12-11 | | |
| 020 | 13.01.2020 | WP (C) - 327/2020 | ASWINI KUMAR MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | BLAPL-10562/2019 | S. S. PATTNAYAK | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18857/2019 | R K BARIK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | BLAPL-10574/2019 | ASWINI KUMAR MOHANTY | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | BLAPL-10590/2019 | BALARAM SINGH | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18856/2019 | M R SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLA-951/2019 | S. SAHOO | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18854/2019 | D K BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 29133/2019 | PRASANJIT BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18853/2019 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18852/2019 | S R KAR | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 215/2020 | D. K. BEHERA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18851/2019 | U C JENA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 185/2020 | CHINTU SAMAL | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 362/2020 | CHINTU SAMAL | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18850/2019 | P K MALLICK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 363/2020 | CHINTU SAMAL | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | WP (C) - 365/2020 | CHINTU SAMAL | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29402/2019 | NANDA KISHORE ROUT | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29405/2019 | NANDA KISHORE ROUT | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18847/2019 | R K MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 27401/2019 | NIRANJAN MALLICK | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28288/2019 | R. C. BHOI | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 23437/2019 | MR.RANJIT MOHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29352/2019 | P. N. NAYAK | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 25540/2019 | C. R. DAS | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 25532/2019 | C. R. DAS | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 12836/2019 | B DAS | GENERAL | | Order Dtd. 2019-07-30 | | |
| 020 | 13.01.2020 | WP (C) - 27527/2019 | M. R. SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28640/2019 | P. K. LENKA | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 9615/2018 | S. B. MOHAPATRA | C.O. | COURT NO. 3 | Order Dtd. 2019-12-12 | | |
| 020 | 13.01.2020 | WP (C) - 9615/2018 | RATIKANTA SAHOO | C.O. | COURT NO. 3 | Order Dtd. 2019-12-12 | | |
| 020 | 13.01.2020 | ABLAPL-18846/2019 | M N MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18412/2019 | B.K.PANDA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | WP (C) - 27754/2019 | R. K. BARIK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | WP (C) - 6073/2018 | S.C.MOHAPATRA | GENERAL | | Order Dtd. 2019-08-01 | | |
| 020 | 13.01.2020 | WP (C) - 13627/2019 | S.C.MOHAPATRA | GENERAL | | Order Dtd. 2019-08-06 | | |
| 020 | 13.01.2020 | WP (C) - 18629/2009 | P. K. MISHRA | GENERAL | | Order Dtd. 2019-09-27 | | WRIT BRANC |
| 020 | 13.01.2020 | ABLAPL-18844/2019 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |

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| 020 | 13.01.2020 | BLAPL-10614/2019 | M. R. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18843/2019 | D NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18842/2019 | D NAYAK | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 737/2020 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18841/2019 | T BAG | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 736/2020 | D. BISWAL | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18840/2019 | S PATI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18838/2019 | T BAG | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 735/2020 | D. BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18837/2019 | N C ROUT | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 733/2020 | D. BISWAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WA-669/2019 | B C PANDA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 732/2020 | D. BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WA-32/2019 | S SAHOO | C.O. | COURT NO. 19 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28993/2019 | P. K. SINGH | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 24666/2013 | M BEHERA | C.O. | COURT NO. 16 | Order Dtd. 2020-01-09 | | WRIT BRANC (DIVI BENCH |

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| 020 | 13.01.2020 | WP (C) - 28994/2019 | P. K. SINGH | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 27584/2019 | D BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 26911/2019 | PRATAP KUMAR BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 06 | | |
| 020 | 13.01.2020 | WP (C) - 27825/2019 | AJAY KUMAR PANDA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 07 | | |
| 020 | 13.01.2020 | WP (C) - 28630/2019 | M. R. ROUTRAY | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28503/2019 | B. D. BISWAL | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 7681/2013 | R R DAS | C.O. | COURT NO. 16 | Order Dtd. 2020-01- 09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 7681/2013 | R R DAS | C.O. | COURT NO. 16 | Order Dtd. 2020-01- 09 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 29584/2019 | SATYAJIT SAMAL | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 6071/2018 | B. K. MOHARANA | C.O. | COURT NO. 8 | Order Dtd. 2019-12- 24 | | |
| 020 | 13.01.2020 | WP (C) - 12365/2013 | B MOHANTY | C.O. | COURT NO. 15 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | BLAPL- 10627/2019 | GANESWAR JAYASINGH | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28124/2019 | G C JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28131/2019 | G C JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | BLAPL- 10616/2019 | M. R. SAHOO | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | BLAPL- 10623/2019 | BASUDEV MISHRA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |

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| 020 | 13.01.2020 | WP (C) - 28991/2019 | P. K. SINGH | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | BLAPL- 10613/2019 | JANMEJAY PARIDA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | CRLMC- 2440/2019 | BALARAM SINGH | C.O. | DR (J) | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | BLAPL- 10619/2019 | R K MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28132/2019 | GANESH CHANDRA JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28115/2019 | G C JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28114/2019 | G C JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 27999/2019 | D BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28222/2019 | M/S.J.K.DIGAL | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 27997/2019 | D BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 28937/2019 | P. K. JENA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 27991/2019 | D BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 27640/2019 | D BEHERA | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28988/2019 | P. K. SINGH | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 333/2020 | A K MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 23990/2015 | M R ROUTRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 09 | | |

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| 020 | 13.01.2020 | WP (C) - 27038/2019 | N K ROUT | C.O. | COURT NO. 9 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | MATA- 114/2015 | SAHADEV BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2019-11-19 | | |
| 020 | 13.01.2020 | WP (C) - 11808/2016 | D.P.DAS | GENERAL | | Order Dtd. 2016-09-22 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 24631/2019 | B D SAHU | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 7378/2015 | PITABAS NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 23613/2017 | M/S.J.K.MISHRA 2 | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28645/2019 | M PARIDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 26085/2019 | S. K. PATTNAIK | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 27680/2019 | B BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27865/2019 | P K JENA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27649/2019 | R. SETHI | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28964/2019 | BICHITRA NARAYAN SATAPATHY | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | RSA- 104/2018 | B MOHAPATRA | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | SECON APPEA |
| 020 | 13.01.2020 | WP (C) - 29546/2019 | R. DAS | C.O. | COURT NO. 24 | Order Dtd. 2020-01-27 | | WRIT BRANC |
| 020 | 13.01.2020 | CRLMP- 1828/2019 | R K BARIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 21167/2019 | JAYDEV BHOI | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CMP- 1502/2019 | BISWAJIT DAS | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |

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| 020 | 13.01.2020 | WP (C) - 21202/2019 | K. P. BEHERA | C.O. | COURT NO. 9 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 815/2020 | N K MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | ABLAPL- 18653/2019 | S.BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01- 07 | | |
| 020 | 13.01.2020 | WP (C) - 28604/2019 | M K BARIK | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | OJC- 9449/1993 | BINDU SAGAR SWAIN | GENERAL | | Order Dtd. 2014-08- 20 | 29.01.1996 | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 29358/2019 | B SAMANTARAY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 330/2020 | A K MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 332/2020 | A K MOHANTY | C.O. | COURT NO. 19 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | CRLMP- 1607/2016 | P K MISHRA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | CMP- 1238/2017 | BALARAM SINGH | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 22814/2016 | B. MOHAPATRA | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 74/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | CRLMP- 1759/2019 | JYOTI R DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 3748/2016 | K. C. SAMAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 27914/2019 | K DANG | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 75/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |

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| 020 | 13.01.2020 | WP (C) - 29090/2019 | M R SAHOO | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 64/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 21137/2014 | JATADHARI BARIK | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 77/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 78/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 80/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 23656/2019 | ASHUTOSH MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 20 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 335/2020 | A K MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 82/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 336/2020 | A K MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 23830/2019 | M/S.DINABANDHU NAYAK | C.O. | COURT NO. 9 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 83/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 14/2020 | BRUNDABAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 66/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 14/2020 | BRUNDABAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 24827/2019 | M/S.LAKSMIDHAR KABI | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 16149/2017 | SPANDAN MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 5000-01- 01 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | CRLMP- 122/2019 | S K SAHOO | C.O. | COURT NO. 17 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 26107/2019 | A. B. PARIDA | C.O. | COURT NO. 24 | Order Dtd. 2020-01- 10 | | |

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| 020 | 13.01.2020 | WP (C) - 87/2020 | BRUNDABAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28933/2019 | PRASANT KUMAR JENA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29/2020 | S.K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 536/2020 | A K PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27/2020 | S.K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 19460/2019 | B BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 345/2020 | P.N. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 19461/2019 | BHARAT BEHERA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 580/2020 | M.R. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29567/2019 | R. K. SAHOO | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29388/2019 | R C BHOI | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 651/2020 | B.M.SARANGI | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 650/2020 | B.M.SARANGI | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 634/2020 | P K DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 828/2020 | R.R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 15/2020 | BRUNDABAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | WP (C) - 856/2020 | S.K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 15/2020 | BRUNDABAN NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 855/2020 | S.K. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 924/2020 | A.K. ROUL | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1480/2019 | D SAMAL | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 924/2020 | B.K. DALAI | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 86/2007 | S.P. DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27488/2019 | R. R. DAS | C.O. | COURT NO. 9 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 5408/2007 | SPANDAN MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27488/2019 | G. K. NANDA | C.O. | COURT NO. 9 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 21702/2019 | M. BARAL | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1802/2019 | D NAYAK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27489/2019 | G.K.NANDA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 67/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CMP-28/2020 | B. K. MOHARANA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 68/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | CRLMP-1857/2019 | T R DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27490/2019 | R. R. DAS | C.O. | COURT NO. 9 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 22690/2012 | NIRANJAN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27490/2019 | G.K.NANDA | C.O. | COURT NO. 9 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | CRLMP-1807/2019 | M K MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 22690/2012 | SPANDAN MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1809/2019 | K C SATAPATHY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 25795/2019 | CHINTU SAMAL | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 28732/2019 | ANANTA DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28620/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-2/2020 | K S DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28982/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1823/2019 | SAILENDRA BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1803/2019 | BRUNDABAN NAIK | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 73/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-906/2017 | B K DAS | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 72/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 71/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-154/2017 | M A ALI | C.O. | COURT NO. 17 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 27676/2019 | B. BEHERA | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | WP (C) - 70/2020 | N.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28463/2019 | D. K. MOHANTY | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-952/2019 | SARADA NAYAK | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CONTC-2360/2019 | M. BARAL | C.O. | COURT NO. 24 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMP-1849/2019 | H K PANDA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28579/2019 | R. C. MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | CRLMP-367/2017 | H K MALLICK | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1835/2019 | P. K. MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLMP-1746/2019 | A K BISWAL | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 428/2020 | R. R. DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1804/2019 | J.K. KHANDAYATRAY | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 9556/2019 | J.P. KAR | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 28971/2019 | R.K. MOHANTY | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28179/2019 | R.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28580/2019 | R. C. MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | WP (C) - 28349/2019 | R. C. MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | WP (C) - 28615/2019 | S. SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28628/2019 | M. R. ROUTRAY | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 28700/2019 | RAMAKANT MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01-09 | | |

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| 020 | 13.01.2020 | WP (C) - 28749/2019 | S. DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 8029/2006 | P. K. MOHANTY | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 28934/2019 | J.J. PARIDA | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 15223/2012 | N. C. SINHA | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | BLAPL- 7879/2019 | R.K. BARIK | C.O. | COURT NO. 9 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 15223/2012 | MADAN DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | CRLMC- 3177/2019 | SK. KALIMUDDIN | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 02 | | |
| 020 | 13.01.2020 | WP (C) - 24470/2019 | M/S.J.K.KHANDAYATRAY | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | CRLMC- 2778/2019 | P.K. ROUT | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 02 | | |
| 020 | 13.01.2020 | CRLMC- 2768/2019 | R.N. DAS | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | CRLMC- 2751/2019 | R.N. DASH | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 07 | | |
| 020 | 13.01.2020 | CRLMC- 2498/2019 | S.K. PADHI | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | CRLMC- 3139/2017 | R.K. PANDA | C.O. | COURT NO. 2 | Order Dtd. 2020-01- 06 | | |
| 020 | 13.01.2020 | CRLMC- 3509/2019 | TUKUNA KUMAR MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2020-01- 06 | | |
| 020 | 13.01.2020 | CRLMP- 1550/2016 | DEBA RANJAN RAY | C.O. | COURT NO. 2 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WA- 648/2019 | H. K. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2020-01- 09 | | |

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| 020 | 13.01.2020 | CRLMC-833/2019 | P.K. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | WA-648/2019 | R. R. DAS | C.O. | COURT NO. 3 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 442/2020 | B. R. SENAPATI | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18746/2019 | J. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18882/2019 | AMLAN SHAKTI PAUL | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 440/2020 | B. R. SENAPATI | C.O. | COURT NO. 8 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18813/2019 | K.C. PANDA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | BLAPL-10584/2019 | R. DAS | C.O. | COURT NO. 23 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | CRLREV-811/2019 | S. K. TRIPATHY | C.O. | COURT NO. 7 | Order Dtd. 2020-01-13 | | |
| 020 | 13.01.2020 | ABLAPL-18765/2019 | D.K. JENA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18733/2019 | P.B. SENAPATI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | ABLAPL-18702/2019 | K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | ABLAPL-18695/2019 | S. ROUT | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18694/2019 | S. RO9UT | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18973/2019 | P. K. DASH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18667/2019 | B.B. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-07 | | |

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| 020 | 13.01.2020 | ABLAPL-17486/2019 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-17459/2019 | B.R. SENAPATI | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18992/2019 | D. K. PANDA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-17430/2019 | P.R. MISHRA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | ABLAPL-18980/2019 | S. K. LENKA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-17257/2019 | R.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18995/2019 | G. JAYASINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18996/2019 | UNMESH CHANDRA JENA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18976/2019 | S. K. TRIPATHY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-24 | | |
| 020 | 13.01.2020 | ABLAPL-15821/2019 | J. BEHERA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | ABLAPL-18977/2019 | S. K. TRIPATHY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18962/2019 | PRATAP KUMAR BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-24 | | |
| 020 | 13.01.2020 | ABLAPL-14650/2019 | KADAMBINI | C.O. | COURT NO. 1 | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | ABLAPL-18963/2019 | ARJUNA CH. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-14503/2019 | A.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-03 | | |
| 020 | 13.01.2020 | ABLAPL-18945/2019 | A. KALASH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | ABLAPL-13706/2019 | J.P. KAR | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18966/2019 | JANMEJAY PARIDA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12971/2019 | P.K. BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18961/2019 | J. D. MUDULI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12948/2019 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18946/2019 | S. K. SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18974/2019 | NANDA KISHORE ROUT | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12719/2019 | M. NAYAK | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18983/2019 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12706/2019 | S.K. SINGH | C.O. | COURT NO. 2 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18960/2019 | BICHITRA NARAYAN SATAPATHY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12702/2019 | S.K. SINGH | C.O. | COURT NO. 2 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18955/2019 | M. BARAL | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12670/2019 | S.K. SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18958/2019 | S.K.MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12664/2019 | D.R. PATRI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | ABLAPL-18968/2019 | D. NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-24 | | |
| 020 | 13.01.2020 | ABLAPL-12656/2019 | A.B. MALLICK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18959/2019 | P. K. JENA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18954/2019 | BALARAM SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18950/2019 | PRASANJIT BEHERA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 6844/2018 | DEBENDRA BEHERA | GENERAL | | Lower Court Record | | WRIT BRANC |
| 020 | 13.01.2020 | ABLAPL-18971/2019 | KABITA PATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 6844/2018 | DEBENDRA BEHERA | GENERAL | | Lower Court Record | | WRIT BRANC |
| 020 | 13.01.2020 | ABLAPL-12650/2019 | P.K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18948/2019 | P. K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12643/2019 | M.N. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18943/2019 | S. K. SINGH | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12639/2019 | PRAMOD | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18941/2019 | P. K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12528/2019 | B.K. GOCHHAYAT | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12289/2019 | S.K. LENKA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | ABLAPL-12208/2019 | A.K. MOHANTY | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-11935/2019 | B.S. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-11291/2019 | M.R. SAHOO | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-10736/2019 | R.K. PANDA | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-10480/2019 | B.S. SWAIN | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-9959/2019 | P.K. SINGH | C.O. | COURT NO. 1 | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-9547/2019 | BALARAM SINGH | C.O. | COURT NO. 1 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-3028/2019 | SARAT DASH | C.O. | COURT NO. 1 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | BLAPL-7896/2019 | BASUDEV BARIK | C.O. | COURT NO. 9 | Order Dtd. 2020-01-07 | | |
| 020 | 13.01.2020 | BLAPL-7555/2019 | JYOTSNARANI | C.O. | COURT NO. 2 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | ABLAPL-18956/2019 | SUCHIT KUMAR NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-12992/2019 | SAMIR BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18953/2019 | SACHINDRA KANHAR | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18994/2019 | P.K. MISHRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 831/2020 | P. K. DAS | C.O. | COURT NO. 24 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 12232/2012 | M.NAYAK | GENERAL | | Order Dtd. 2012-07-19 | | WRIT BRANC |

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| 020 | 13.01.2020 | WP (C) - 2687/2007 | B.MOHAPATRA | C.O. | | Order Dtd. 2007-09-20 | | WRIT BRANC |
| 020 | 13.01.2020 | ELPET- 6/2019 | R.KK. BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ELPET- 6/2019 | R.K. BARIK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28263/2019 | R.R. DAS | C.O. | COURT NO. 7 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29448/2019 | BALARAM SINGH | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29206/2019 | BALARAM SINGH | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29096/2019 | N.K. NAYAK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29096/2019 | S. BEHERA | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29149/2019 | R.K. ROUT | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29029/2019 | R.K. SAHOO | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 29596/2019 | R.K. BARIK | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28626/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 29372/2019 | P.K. DAS | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28525/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28987/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 28990/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | WP (C) - 28985/2019 | TAPAN SWAIN | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 24614/2019 | B.R. SENAPATI | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | WP (C) - 16044/2019 | P.CH. SEJPADA | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 12934/2006 | JAYADEV BHOI | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 14927/2013 | N.K. ROUT | C.O. | COURT NO. 8 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | WP (C) - 3302/2006 | J.MANTRI | GENERAL | | Order Dtd. 2006-04- 13 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 15755/2009 | S.S.JAGADEV | GENERAL | | Order Dtd. 2019-08- 05 | | |
| 020 | 13.01.2020 | RSA- 23/2018 | P.K.JENA | GENERAL | | Order Dtd. 2019-08- 21 | | |
| 020 | 13.01.2020 | CONTC- 2631/2019 | D.K.SATPATHY | GENERAL | | Order Dtd. 2020-01- 09 | | |
| 020 | 13.01.2020 | CRLA- 90/2019 | M.R.BARIK | GENERAL | | Order Dtd. 2019-12- 19 | | CRIMI APPEA |
| 020 | 13.01.2020 | WP (C) - 424/2020 | B.K.DAS | C.O. | COURT NO. 24 | Order Dtd. 2020-01- 10 | | |
| 020 | 13.01.2020 | RPFAM- 214/2019 | B.R.SENAPATI | GENERAL | | Order Dtd. 2019-11- 06 | | |
| 020 | 13.01.2020 | WP (C) - 27480/2019 | N. K. SAHOO | GENERAL | | Order Dtd. 2019-12- 23Petition,Annexure, | | |
| 020 | 13.01.2020 | WP (C) - 1045/2020 | SESHADEV BISWAL | C.O. | COURT NO. 22 | Order Dtd. 2020-01- 13 | | WRIT BRANC |
| 020 | 13.01.2020 | CRLMP- 1078/2019 | S.NAYAK | GENERAL | | Order Dtd. 2019-08- 28 | | |
| 020 | 13.01.2020 | WP (C) - 26238/2019 | G.C.JENA | GENERAL | | Order Dtd. 2019-12- 19 | | |
| 020 | 13.01.2020 | CRA- 320/1998 | B.R.SENAPATI | GENERAL | | Order Dtd. 2019-12- 04 | | |

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| 020 | 13.01.2020 | CMP-1030/2018 | R.K.MALLICK | GENERAL | | Order Dtd. 2019-08-26 | | |
| 020 | 13.01.2020 | CRLMC-3987/2016 | R.K.MALLICK | GENERAL | | Order Dtd. 2018-03-12 | | CRIMI MISC- |
| 020 | 13.01.2020 | WP (C) - 26858/2019 | P.K.PANI | GENERAL | | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | WP (C) - 26273/2019 | P.K.PANI | GENERAL | | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | CRLMC-2886/2018 | P.K.PANI | GENERAL | | Order Dtd. 9999-12-31 | | CRIMI MISC- |
| 020 | 13.01.2020 | ABLAPL-20308/2016 | P.K.PANI | GENERAL | | Order Dtd. 2017-10-11 | | CRIMI MISC- |
| 020 | 13.01.2020 | CRLMC-1862/2014 | P.K.PANI | GENERAL | | Order Dtd. 2014-04-22 | | CRIMI MISC- |
| 020 | 13.01.2020 | FAO-221/2004 | P.K.PANI | GENERAL | | Order Dtd. 2019-09-13 | | MISC. APPEA SEC. |
| 020 | 13.01.2020 | WP (C) - 27869/2019 | P.K.PANI | GENERAL | | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | WP (C) - 27864/2019 | P.K.PANI | GENERAL | | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | WP (C) - 27862/2019 | P.K.PANI | GENERAL | | Order Dtd. 2020-01-06 | | |
| 020 | 13.01.2020 | TRP (C) - 339/2019 | PRASANJIT BEHERA | C.O. | COURT NO. 2 OLD | Order Dtd. 2019-12-13 | | |
| 020 | 13.01.2020 | SA-114/1998 | B.SARANGI | GENERAL | | Order Dtd. 2019-04-25 | | SECON APPEA |
| 020 | 13.01.2020 | CRLMP-9/2020 | RITA SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 19392/2019 | S.SWAIN | GENERAL | | Order Dtd. 2019-10-21 | | |
| 020 | 13.01.2020 | CRLMP-135/2016 | S. K. SINGH | C.O. | COURT NO. 3 OLD | Order Dtd. 2020-01-09 | | |
| 020 | 13.01.2020 | WP (C) - 13635/2016 | P.K.RATH | GENERAL | | Order Dtd. 2019-11-18 | | |
| 020 | 13.01.2020 | ABLAPL-18975/2019 | BISWARANJAN DALAI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18970/2019 | J. D. MUDULI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-15323/2019 | S.BARIK | GENERAL | | Order Dtd. 2019-12-24 | | |
| 020 | 13.01.2020 | ABLAPL-18999/2019 | BISWARANJAN DALAI | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18987/2019 | S. C. SUNDARA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |

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| 020 | 13.01.2020 | ABLAPL-18610/2019 | S.BARIK | GENERAL | | Order Dtd. 9999-12-31 | | |
| 020 | 13.01.2020 | ABLAPL-18942/2019 | P. K. MOHANTY | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18972/2019 | SUCHIT KUMAR NAYAK | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18998/2019 | S. SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18981/2019 | GANESH SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18951/2019 | S. ROUT | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18991/2019 | ASHOK KU. SAHOO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18982/2019 | J. KAR | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | ABLAPL-18978/2019 | R. B. MISHRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-24 | | |
| 020 | 13.01.2020 | TRPCRL-56/2019 | S. K. BHANJADEO | C.O. | COURT NO. 9 OLD | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1695/2019 | P. K. SWAIN | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1301/2019 | P. K. MOHANTY | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMP-1476/2019 | S. C. SUNDARA | C.O. | COURT NO. 17 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMC-45/2020 | K. K. JENA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WA-644/2019 | S. K. RATH | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMC-20/2020 | B. K. PANDA | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMC-23/2020 | S.K.MOHANTY | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | CRLMC-8/2020 | A. K. MISHRA 3 | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 14665/2019 | PRASANJIT BEHERA | GENERAL | | Order Dtd. 2019-08-22 | | |
| 020 | 13.01.2020 | WP (C) - 22981/2019 | G.C.BARIK | GENERAL | | Order Dtd. 2019-11-29 | | |
| 020 | 13.01.2020 | ARBP-85/2019 | P. C. DAS | C.O. | COURT NO. 3 | Order Dtd. 2020-01-10 | | |
| 020 | 13.01.2020 | WP (C) - 27317/2019 | G.C.BARIK | GENERAL | | Order Dtd. 2019-12-23 | | |
| 020 | 13.01.2020 | WP (C) - 15923/2019 | M.K.RANA | GENERAL | | Order Dtd. 2020-01-06 | | WRIT BRANC |

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| 020 | 13.01.2020 | WP (C) - 21216/2019 | M.K.RANA | GENERAL | | Order Dtd. 2020-01- 07 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 19767/2019 | M.K.RANA | C.O. | COURT NO. 9 | Order Dtd. 2020-01- 07 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 20599/2019 | M.K.RANA | GENERAL | | Order Dtd. 2020-01- 07 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 20865/2019 | M.K.RANA | GENERAL | | Order Dtd. 2020-01- 07 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 1521/2018 | M.K.RANA | GENERAL | | Order Dtd. 2019-05- 16 | | WRIT BRANC |
| 020 | 13.01.2020 | WP (C) - 16684/2019 | M.K.RANA | GENERAL | | Order Dtd. 2020-12- 24 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 16685/2019 | M.K.RANA | GENERAL | | Order Dtd. 2019-12- 24 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | WP (C) - 16688/2019 | M.K.RANA | GENERAL | | Order Dtd. 2019-12- 24 | | WRIT BRANC (DIVI BENCH |
| 020 | 13.01.2020 | OJC- 9449/1993 | BINDU SAGAR SWAIN | GENERAL | | Order Dtd. 1996-01- 29 | | WRIT BRANC |

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